

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP261/ 16	TP 111/17	Hearing	433(e)	Aradhya Concrete Products Vs Sreeshwar Electricals Pvt.Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1

RAJESH S.
ADVOCATE
8123976974

Petitioner

Rajesh

Counsel for petitioner is present. Counsel for petitioner has filed Form No.5 under the I&B Code. Registry is directed to check and put up. Proxy counsel for respondent is present. She requested time to file objections.
List it on 20.07.2017.


MEMBER (J)


MEMBER (T)